

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-73(ND)/2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Infinity Advertising Services Pvt. Ltd. Vs.
SNAB Publisher Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. R.K. Gupta, Advocate

For the Respondent: Mr. Arjun Sawhney, Advocate

ORDER

Reserved for orders.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)